

(b) the number of successful candidates;

(c) the number of candidates belonging to Scheduled Castes, Scheduled Tribes and Weaker Sections who have been recommended for appointment;

(d) whether reservation to OBC as recommended by the Mandal Commission had been adhered to by the Government; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) to (c) The interviews for candidates of CSE 1993 which is part of CS (Main) Exam. are yet to commence. Since the examination process is not yet over it will not be possible to give the details sought at this stage.

(d) and (e) In so far as CSE is concerned the orders extending 27% of vacancies in favour of OBCs will be available only from CSE 1994. Provisions for reservation for O.B.Cs. extended by O.M. dated 8.9.1993 could not be made applicable in the case of CSE, 93 as the Notification for CSE, 93 was issued in December, 92 and CS (Pr.) Examination held during June, 93.

[*Translation*]

#### **Small Scale Industries in Gujarat**

6270. SHRI N.J. RATHVA : Will the PRIME MINISTER be pleased to state :

(a) the number of small scale industries in Gujarat, as on February 1994;

(b) the number of persons working in these industries;

(c) the details of the arrangements made for marketing their product;

(d) whether some of these industries are becoming sick; and

(e) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) The number of small scale industries in Gujarat as on February, 1994 is not available. However, as per the information furnished by the Industry Commissioner, Government of Gujarat, there were 94879 small scale units coming under the purview of Small Industry Development Organisation registered on permanent basis as on 31.12.1992.

(b) The information as available from the 2nd All India Census of SSI units conducted by the Office of the Development Commissioner, Small Scale Industries during 1989-91 for the reference year 1987-88 reveals that 2,76,955 persons were employed by 55,000 registered working units in Gujarat State.

(c) Marketing is primarily an entrepreneurial function. However, considering the weak base of the Small Scale Industries, the Government has reserved 409 items for exclusive purchase under the Government's Stores Purchase Programme and has allowed the follow-

ing specific facilities to SSI Units registered with NSIC under the single Point Registration Scheme:-

(i) Issue of Tender sets free of cost.

(ii) Exemption from payment of earnest money.

(iii) Waiver of security deposit upto the monetary limit for which the unit is registered.

(iv) Price preference upto 15% over the quotations of large scale units on merits.

State Governments including the State of Gujarat under their policy measures helps small scale units for marketing their products under State Purchase Programme.

(d) As reported by Reserve Bank of India, there were 6581 sick small scale units in Gujarat as on 31.3.1992.

(e) Measures for the rehabilitation of viable sick units are being taken on regular basis through State Level Inter Institutional Committee and State Level Rehabilitation Committee. Banks are also helping to rehabilitate viable sick units on regular basis. Financial assistance in the form of long term equity type assistance upto Rs. 1,50,000/- to units with a project cost not exceeding Rs. 10 lakhs at a nominal service charge of one per cent per annum is also available to potentially viable sick SSI Units from the National Equity Fund. In order to tackle the problem of sickness among the SSI Units expeditiously, RBI had advised banks that they should set up cells at important regional centres to deal with sick indus-

trial units and provide experts including technical personnel.

[English]

#### Performance of HUDCO

6271. SHRI R. SURENDER REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the performance of the Housing and Urban Development Corporation (HUDCO) with regard to the construction of dwelling units, sanitation units etc. in various regions of the country during the last three years, region-wise;

(b) the details of the projects undertaken and completed during the period;

(c) the amount spent on various projects during the foresaid period;

(d) the details of the on-going projects and the estimated expenditure thereon;

(e) whether HUDCO has any plans to introduce fixed Deposit and Public Issue Schemes; and

(f) if so, the details thereof indicating *inter alia* the amount proposed to be mopped up and the objectives thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) : (a) to (f) The information is being collected and will be laid on the Table of the Sabha.